

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Regulations, 2017)]

For the attention of the Stakeholders of Emori (India) Trading Private Limited

1.	Name of Corporate Person	Emori (India) Trading Private Limited	
2.	Date of Incorporation	May 21, 2013	
3.	Authority under which corporate person in incorporated/ registered	Registrar of Companies, Maharashtra	
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U74999MH2013FTC243463	
5.	Address of the registered office and principal office (if any) of corporate person	Office No. 1308, BL No- A1, Sector-1 MBP, Mahape, Mumbai 400701, Maharashtra, India	
6.	Liquidation commencement date of corporate person	January 21, 2019	
7.	Name, address, e-mail address, telephone number and the registration number of the liquidator	Name	Mr. Himanshu Srivastava
		Address	Tower E-1704, 17 Floor, Ireo Uptown Sector 66,Near Park, Gurgaon, Haryana, 122001
		Telephone No.	91 124 4333 143
		Mobile No.	91 98104 42472
		e-mail id	himanshusrivastava.ca@gmail.com
		IP Registration Number	IBBI/IPA-001/IP-P00163/2017-18/10332
8.	Last date for submission of claims	February 20, 2019	

Notice is hereby given that the Emori (India) Trading Private Limited has commenced voluntary liquidation on January 21, 2019.

The stakeholders of Emori (India) Trading Private Limited are hereby called upon to submit a proof of their claims, on or before February 20, 2019 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Himanshu Srivastava

Date: January 21, 2019

Place: Gurgaon

HIMANSHU SRIVASTAVA

IBBI/IPA-00163/2017-18/10332